

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.111
New IA/3487/ND/2024 IN IB/84/ND/2024

IN THE MATTER OF:

Jv Holding Private Limited	...	Applicant
Versus		
Mr Anuj Nautiyal	...	Respondent

Under Section 95(1) (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3487/ND/2024:-

This is an application filed by the RP to take on record the report of resolution professional. Since the main matter is listed on 18.07.2024. List this IA along with main matter on **18.07.2024**.

In the meantime, Counsel for the RP is directed to serve the copy of the report on the Counsel for the Applicant as well as Personal Guarantor and within 3 days Applicant as well as Personal Guarantor are directed to file the reply to the Report filed by the RP.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)